

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL,
HELD ON 10.12.2020 at 2.30 P.M THROUGH VIDEO CONFERENCING**

**PRESENT : SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1315/2019
PETITION NUMBER : CP/193/IB/2018
**NAME OF THE APPLICANT : SUNDARESAN NAGARAJAN RP
(P DOT G CONSTRUCTIONS PVT LTD)**
NAME OF THE RESPONDENT : PRABHAKAR REDDY
UNDER SECTION : 66 OF IBC

ORDER

Due to paucity of time, this matter is adjourned to

25.01.2021

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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